

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE/ विधि और न्याय मंत्रालय में राज्य मंत्री (SHRI NITIRAJ SINGH CHAUDHURY): (a) to (d) The requisite information is being collected.

APPLICATION FOR SETTING UP CEMENT PLANTS IN MADHYA PRADESH

\*168. SHRI SWAISINGH SISODIA: Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state:

(a) whether it is a fact that there are rich deposits of 'A' grade lime-stone in Madhya Pradesh and its large quantity is suitable for setting up cement plants in that State;

(b) whether it is also a fact that the State Government recommended two applications for the grant of licences for setting up a cement plant in the industrially-backward Hoshangabad district;

(c) if so, whether the Central Government have decided to sanction the licences in order to develop the industrially backward State and to utilize the lime-stone available in large quantities there; and

(d) if the answer to part (c) above be in the negative, the reasons for rejecting the applications ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में राज्य मंत्री (SHRI GHANSHYAM OZA): (a) and (b) Yes, Sir.

(c) The matter is under consideration.

(d) Does not arise.

PLAN FOR POWER DEVELOPMENT

\*169. DR. Z. A. AHMAD: Will the Minister of IRRIGATION AND POWER/ सिंचाई और विद्युत् मंत्री be pleased to state:

(a) whether the Central Water and Power Commission has prepared a ten year plan for power development in the country; and

(b) if so, what are the main features thereof?

THE MINISTER OF IRRIGATION AND POWER/ सिंचाई और विद्युत् मंत्री (DR. K. L. RAO): (a) Yes, Sir.

(b) Its main features are as under:—

(i) It provides for increasing the installed generating capacity in the country to 52 million KW by 1980-81.

(ii) It has been drawn up on a regional basis.

(iii) New power generation schemes required for the purpose have been identified.

(iv) An attempt has been made to achieve a balance between the different energy sources for maximum economy and reliability.

(v) Regional and other imbalances are sought to be reduced.

(vi) The per capita consumption of electricity will increase from the present figure of about 90 kWh to 240 kWh by 1981.

(vii) New technical features, such as pumped storage hydro-electric plants, large size generating units and large power stations will be introduced.

REPRESENTATION REGARDING ALLOTMENT OF COAL WAGONS

\*170. SHRI KALYAN ROY: SHRI BHUPESH GUPTA:

Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state:

(a) whether Government have received any representation from the Soft Coke Producers' Collieries Association, Dhanbad, regarding corruption and favouritism in the allotment of coal wagons;

(b) if so, the details of the representation;

(c) whether any thorough inquiry has been made into the allegations made in the representation; if so, the details of the authorities which conducted the inquiry and the time when it was conducted; and

(d) what are the results of the inquiry?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURESHI): (a) Yes Sir.